

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4276
ANSWERED ON:06.09.2012
ASSETS UNDER MGNREGS
Reddy Shri Mekapati Rajamohan

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether durable assets have been created under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS); and

(b) if so, the details thereof during each of the last three years and current year including Andhra Pradesh the canals and water reservoir separately, State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a): The primary objective of Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) is to enhance the livelihood security of the rural households, by providing on demand up to 100 days of guaranteed wage employment in a year to every rural household for doing unskilled manual work. Creation of durable assets and strengthening the livelihood resource base of the rural poor is also an important objective of the Act. Schedule-I of MGNREGA as amended from time to time lists the category of works on which the Schemes formulated by State Governments under Section 4(1) of the Act for giving effect to the provisions of the Act shall focus upon. These primarily include water harvesting and irrigation, flood control and protection, land development, plantation, environmental protection and conservation, sanitation, horticulture, livestock, water and soil conservation works, drought proofing, afforestation, works relating to augmenting natural resource base for improving rural economy, rural connectivity etc.

(b): The details of number of works completed under MGNREGA for the years 2009- 10 to 2012-13 (as on 3.8.2012) as reported by States/Union Territories are given in Annexure. Separate details of canals and water reservoirs works under MGNREGA are not maintained.